*318. *[The questioner (Shri T.* V. *Anandan) was absent. For answer,* vide *col.* 2521 infra]

*319. *[The questioner (Shri Raj-narain) was absent. For answer,* vide *col.* 2521 infra]

रेल कर्मचारियों द्वारा 'नियमानुसार कार्य' का आन्दोलन

*320. **श्री विमलकुमार मन्नालालजी चोरड़िया** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेल कर्मचारियों द्वारा हाल में 'नियमानुसार कार्य' के आन्दोलन को प्रारम्भ करने के परिणामस्वरूप रेलवे को कितनी क्षति हुई ; और

(ख) कर्मचारियों की क्या क्या मांगें थीं और उनमें से कौन कौन सी कब कब स्वीकार की गईं ?

**tt'WoRK TO RULE CAMPAIGN BY RAILWAY EMPLOYEES**

*320. SHRI V. M. CHORDIA: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of loss suffered by -the Railways as a result of recent 'work to rule' campaign started by "the Railway employees; and

(b) the details of the demands of the employees and which of the demands were accepted and when rthey were accepted?]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): (a) Presumably the reference is to the 'work to Rule' campaign resorted to by certain Station Masters and Assistant Station Masters during December, 1966. If so, no loss has been reported by any Railway Administration.

(b) A statement has already been laid on the Table of the Sabha in reply to his Unstarred Question No. 610 answered on 1-12-1966, giving the decision of the Government on the various demands of the Station Masters and Assistant Station Master.

‡[**रेल मंत्रालय में राज्य मंत्री (श्री परिमल घोष)** : (क) सम्भवतः आशय दिसम्बर, 1966 में कुछ स्टेशन मास्टरों और सहायक स्टेशन मास्टरों द्वारा किये गये "नियमानुसार काम" आन्दोलन से है । यदि ऐसी बात है, तो किसी भी रेल प्रशासन से क्षति की कोई रिपोर्ट नहीं मिली है ।

(ख) 1 दिसम्बर, 1966 को माननीय सदस्य द्वारा पूछे गये अतारांकित प्रश्न संख्या 610 के उत्तर में एक बयान सभा-पटल पर पहले ही रखा जा चुका है जिसमें स्टेशन मास्टरों तथा सहायक स्टेशन मास्टरों की विभिन्न मांगों पर सरकार के विनिश्चयों का उल्लेख है ।]

**श्री विमलकुमार मन्नालालजी चोरड़िया** : क्या श्रीमन् यह बतायेंगे कि इसके सम्बन्ध में जब भूतपूर्व रेलवे मंत्री, श्री पाटिल साहब से श्री अटल बिहारी वाजपेयी मिले थे और उन्होंने उनको जो आश्वासन दिये थे, उनका कोई रिकार्ड क्या कार्यालय में विद्यमान है और यदि है तो उन आश्वासनों के अनुरूप क्या क्या कार्यवाही की गई ?

SHRI PARIMAL GHOSH: So far as the record is there, there has been no assurance given by Mr. Patil in this connection, but we have received certain demands in connection with the station masters and assistant station masters. Most of the demands have been gone into, and, excepting in one case, so far the channel of promotion is framed by the General Manager. The question now is that we are trying to find out some other procedure so that a unified system of promotion could be arranged, and the matter is still under consideration.

t[ ] English translation,Hindi translation.

श्री विमलकुमार मन्नालालजी चोरड़िया : क्या श्रीमन् यह बतलायेंगे कि यह जो चैनल आफ प्रोमोशन के बारे में आपने बताया कि इसके लिये हम विचार कर रहे हैं, क्या इसके लिये कोई कमेटी बना दी गई है या बनाई जाने वाली है और कब तक इसमें निर्णय होने की संभावना है ?

SHRI PARIMAL GHOSH: The matter is still under consideration and if it is found that a Committee is necessary, definitely a Committee will be set up for that purpose.

श्री विमलकुमार मन्नालालजी चौरड़िया : काफी अरसा हो चुका है, इसको 8–9 महीने हो गये हैं अभी तक यह विचाराधीन है, मैं कुछ इसमें निश्चितता चाहूंगा । क्या आप यह बताने का कष्ट करेंगे—चाहे कमेटी बनाएं या कुछ बनाएं—उनके रूल्स के बारे में, रिवीजन के बारे में, प्रमोशन के बारे में कब तक फाइनल हो सकेगा ?

SHRI PARIMAL GHOSH: Well, I think in about three or four months' time we can be in a position to give the exact position of what we are going to do in this matter.

SHRI D. THENGARI: How many station masters and assistant station masters were proceeded against for this work-to-rule campaign after its withdrawal? How many cases were withdrawn? And is it not a fact that the work-to-rule programme does not amount to indiscipline? As such, will the Government categorically state that those who resort to the work-to rule programme, against them no disciplinary action would be taken?

SHRI PARIMAL GHQSH: Yes, Sir. it is a fact that the work-to-rule order has been withdrawn. No action has been taken against any station master or assistant station, master. And wherever there has been an order of transfer, instructions have been issued to go into that matter and to see if any inconvenience has been caused because of the transfer, so that these inconveniences are removed. No action against any station master has been taken.

भिलाई इस्पात कारखाना देखने वालों के लिये आदेश

*321. श्री निरजन वर्मा : क्या इस्पात, खान और धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने ऐसे प्रतिबन्ध लगा रखे हैं कि केवल कार रखने वाले व्यक्तियों को ही मध्य प्रदेश में भिलाई इस्पात कारखाने को देखने की अनुमति दी जायेगी ; और

(ख) यदि हां, तो उन आदेशों का ब्यौरा क्या है ?

**t [ORDERS FOR VISITORS TO BHILAI STEEL PLANT**

*321. SHRI NIRANJAN VARMA: Will the Minister of STEEL, MINES AND METALS be pleased to btate:

(a) whether it is a fact that Govern ment have put restrictions to the effect that only those visitors who own cars will be allowed to see the Bhilai Steel Plant in Madhya Pradesh; and

(b) if so, the details of those orders?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHARNNA READDY): (a) No, Sir.

(b) Does not arise.

‡[इस्पात, खान और धातु मंत्री (डा० एम० चन्ना रेड्डी) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

श्री निरंजन वर्मा : श्रीमन्, क्या यह बताने का कष्ट करेंगे कि कोई स्पेसिफिक इन्स्टेन्स कि कई एम० पी० वहां पर गए

---

†[ ] English trnslation.
‡[ ] Hindi translation.